

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CP(C) No.40 of 1999
(O.A. No.1133 of 1997)

Date of order: 19.8.1999

Present: Hon'ble Mr. D. Purakayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

PANCHI BALA MONDAL

VS

UNION OF INDIA & ORS.

For the Applicant : None

For the Respondents : Mr. B. K. Chatterjee, counsel

O R D E R

D. Purkayastha, JM

None appears on behalf of the applicant. Mr. Chatterjee, learned advocate appears for the respondents and produced copy of the joining letter of the applicant. So, we find that the respondents have complied with the order of this Tribunal. So, the contempt petition has become infructuous. Therefore, the application is disposed of.

gsmw

MEMBER (A)

JK

MEMBER (J)